

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 24.11.2021 (WEDNESDAY)

COURT –III (VIRTUAL MODE)

10:30 AM

In the Court of Hon’ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon’ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 344 of 2021 & I.A. No. 1767 of 2021	Dhiraj Narsinghbhai Patel Vs. Lancer Laser Tech Ltd. & Anr.	Malak Bhatt	Honey Satpal Nipun Singhvi Samriddh Bindal-R1 Saurabh Sharma-R2
2.	Comp. App. (AT) No. 90 of 2021	Kamboj Electrotech Pvt. Ltd. Through its Shareholder Bhajan lal kamboj Vs. Union of India & Ors.	Saurabh Kalia	Ajit Sharma

For Directions

3.	Comp. App (AT) (Ins) No. 160 of 2020	Siemens Healthcare Pvt. Ltd. Vs. Ausadh Vyapaar Pvt. Ltd.	Deepesh	
4.	Comp. App. (AT) (Ins) No. 168 of 2020	Lyka Labs Ltd. Vs. Modi Lifecare Industries Ltd.	Kartik Nagarkatti	Shashank Tandon
5.	Comp. App. (AT) (Ins) No. 167 of 2021	AGC Networks Ltd. Vs. Reliance Capital Ltd. & Ors.	Tabrez Malawat	Pranjit Bhattacharya-R1 Abhishek Nanda-R4

For Admission (Fresh Cases)

6.	Comp. App. (AT) (Ins) No. 805 of 2021	Suniel Hiroo Bharwani Vs. Deepak Advertisement & Marketing & Ors.	Surekha Raman	
7.	Comp. App. (AT) (Ins) No. 844 of 2021	Mayor Sports Pvt. Ltd. Vs. Emphasis Innovations Pvt. Ltd.	Charu Tyagi	
8.	Comp. App. (AT) (Ins) No. 862 of 2021	National Agriculture Cooperative Marketing Federation Ltd. (NAFED) Vs. Synergy Petro Products Pvt. Ltd.	Sataroop Das	Priya Soni

For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 329 of 2021	JMC Projects (India) Ltd. Vs. The Indure Pvt. Ltd.	Vikas Mishra	Kumar Aditya Varun Gupta
10.	Comp. App. (AT) (Ins) No. 459 of 2021	Kuldeep Enterprises Vs. ABG Shipyard Ltd. & Anr.	Mohnish Nirwan	Abhishek Sharma-R1 & R2 Amruta Modak
11.	Comp. App. (AT) (Ins) No. 748 of 2021	Ramesh Kumar Suneja & Ors. Vs. Arun Chadha & Ors.	Aditya Parolia	Abhishek Anand Samriddh Bindal-R1 Abhishek Sharma-R2
12.	Comp. App. (AT) (Ins) No. 859 of 2021	Edelweiss Rural & Corporate Services Ltd. Vs. Citi Securities & Financial Services Pvt. Ltd.	Kartik Nagarkatti	Shally Bhasin Victor Das Nabhavi Agarwal
13.	Comp. App. (AT) No. 138 of 2020	Mukesh Goel Vs. Goel Entrade Pvt. Ltd. & Ors.	Manoj Kumar	Rakesh Dubey-R1, R2 & R3
14.	Comp. App. (AT) No. 81 of 2021	Shailesh P Gonawala & Anr. Vs. Shree Saisang Associates Pvt. Ltd. & Ors.	Garima Bajaj	Dhiren R Dave-R1 to R8

For Hearing

15.	Comp. App. (AT) No. 140 of 2020 (PH)	Surjeet Singh Vs. Usha Rani Jha & Ors.	Abhay K. Das	Ankur S. Kulkarni- R1 Akash Sharma-R2, R3 & R4
16.	Comp. App. (AT) (Ins) No. 607 of 2020	Ashok Kumar Vs. K T C Foods Pvt. Ltd. & Ors. With	Rakesh Kumar	Vijay Singh-R1 & R2 Ritoban Sarkar-R3
17.	Comp. App. (AT) (Ins) No. 650 of 2020	Shiv Shakti Inter Globe Exports (P) Ltd. Vs. K.T.C. Foods (P) Ltd. & Anr.	Manoj K. Singh	Anuj Singh-R1 & R2
18.	Comp. App. (AT) (Ins) No. 132 of 2021	Kotak Mahindra Bank Ltd. Vs. Ravindra Loonkar & Ors.	Mahip Datta Parashar	Atul Sharma-R1 & R2 Raveena Rai-R3 Ravindra Loonkar-RP
19.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	Gunjan Pathak Nivedita Sharda-R1 to R6

02:00 PM

For Hearing

20.	Comp. App. (AT) (Ins) No. 312 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors. With	Ajay Kohli	Nazia Parveen Shivkrit Rai Rajshree Chaudhary Birendra Singh Rawat Abhishek Chand-R1
21.	Comp. App. (AT) (Ins) No. 313 of 2021	Rashpal Singh Todd Vs. Volkswagen Finance Pvt. Ltd. & Ors.	Ajay Kohli	Vardhman Kaushik Azeem Samuel Nishant Gautam Dhruv Joshi Birander Singh-R1

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson

**-sd/-
Registrar**